vessels or aircrafts, guarding of the vulnerable sectors along the coast and land frontiers. Senior officers of the rank of Collector of Customs and Add tional Collector of Customs have been posted to look after anti-smuggling work exclusively. These measures are kept constantly under review.

(c) Governmen' have been taking and continue to take su h economic, legislative and administrative measures as are necessary to check smuggling. No useful purpose is likely to be served by the appointment of a Committee now since the working of the Customs Department was 1 oked into by a Study Team headed by Shri D. N. Tiwari, M. P., in 1967 ν

PRIVATE CANDIDATES FOR M. A. EXAMINATIONS

*60. SHRI B. C. PATTANAYAK : Will the Minister of EDUCATION AND YOUTH SERVICES be ple used to state :

(a) whether it is a fact that the Shivaji and Poona Universitie: allow students to appear privately in M. A. Examination; and

(b) if so, the ditails of subjects in which the students can take the examination?

[•] THE MINISTI R OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY): (a) Yes, sir, provided they fulfil the requisite conditions.

(b) The subjects for external examinations are ordinarily those for which tuition is provided for internal tudents of the University. No external examination is held in subjects requiring practical work such as Geography, Experimental Psychology, and Statistics.

FALL IN BANK DEPOSITS 40. SHRI S. F. BOBDEY : SHRI A. G. KULKARNI : SHRI N. P. CHAUDHARI : SHRI T. G. DESHMUKH : SHRI B. S. SAVNEKAR :

Will the Minister of FINANCE be pleased to state :

(a) whether i' is a fact that the deposits attracted by the nationalised banks are lagging

behind as compared to the increased investments made in industry, trade and commerce; if so what are the latest figures of deposits collected and investments made by nationalised banks in the year 1970 and in the first two months of 1971; and

(b) what are the steps proposed to be taken by Government to increase the deposits and curtail speculative investments?

THE MINISTER OF FINANCE (SHRL Y. B. CHAVAN): (a) It is presumed that 'investments made in industry, trade and commerce' refers to bank credit to these sectors. Figures of deposits and credit of the fourteen banks, which were nationalised on July 19, 1969, as at the end of December, 1969, December, 1970 and February 1971 are given below :

(Rs. in crores) As on last Friday of		
9758	3219	3282
1948	2407	2503
	As on December 1969 9758	As on last Friday December December 1969 1970 9758 3219

It will be seen from the above table that during the year 1970 deposits of the fourteen banks increased by Rs. 461 crores while their total advances increased by Rs. 464 crores. Figures of credit of the nationalised banks separately for industry, trade and commerce are not available for any recent date.

(b) The question of deposit mobilisation is kept constantly under review of the individual banks. With a view to encouraging savings and assisting banks in deposit mobilisation, the rates of interest payable by scheduled commercial banks on various categories of deposits were stepped up in March 1970 and again in January 1971.

For Preventing specultive activities, Reserve Bank regulates banks' advances through general and selective credit controls. For instance the R. B. I. has placed restrictions on advances against the security of shares, cotton textiles and certain essential commodities such as foodgrains, raw cotton, oil seeds and vegetable oils.